scheme which has been working for a period of 2 years on an experimental basis? May I know the findings of the Reserve Bank in this regard?

Shri Kanungo: The report broadly says that the working of the scheme has been satisfactory.

Shri P. K. Deo: Is there any scheme to extend the scheme to various other areas and institutions on a permanent footing?

Shri Kanungo: That is what I have answered already in the last sentence, that it is under consideration.

Shri Harish Chandra Mathur: Is it a fact that only the State Bank has made some use of the scheme and the other scheduled banks have not fallen in line so far?

Shri Kanungo: I have already answered that nine commercial banks are using the scheme and more have shown interest.

Mr. Speaker: Question No. 420 may be put by Shri Yogendra Jha. Everyene said that none of the Members who tabled the question was present; he also did not stand up then.

Nepali Rebels in India

Shri Yogendra Jha:

*420. Shri Raghunath Singh:
Shri A. N. Vidyalankar:
Shri Nath Pai:

Will the Prime Minister be pleased to state whether Nepal Government have requested India to expel Nepali rebels from India?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): The Government of Nepal have not approached the Government of India officially or unofficially for the extradition of any so-called Nepalizebel from India.

WRITTEN ANSWERS TO QUESTIONS

Rehabilitation of Political Sufferers

*407. Shri Indrajit Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether a large number of displaced political sufferers and freedom fighters have applied for rehabilitation grants for land purchase and house building purpose in West Bengal;
- (b) whether any sum has been sanctioned by Government for this purpose;
- (c) if so, how much of it has been disbursed so far;
- (d) the steps contemplated for disposing of the undisbursed amounts;
- (e) whether the Freedom Fighters Association has made any suggestions on this regard; and
- (f) Government's reaction in the matter?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): Yes, applications were received from about 2,600 political sufferers

- (b) Financial assistance amounting to about Rs. 22:60 lakhs has already been sanctioned in about 1,300 cases
- (c) The actual disbursement of loan is made by the Government of West Bengal. Upto March 1962, a sum of about Rs. 5 lakhs had been disbursed as grants and loans,
- (d) The State Government has been requested to expedite disbursements.
- (e) and (f). The Association has been making frequent representations which have been examined and appropriate action taken.

Indian Immigrants to U. K.

Shri Rameshwar Tantia:
Shri Indrajit Gupta:
*409. Shrimati Renu Chakravarty:
Shri Ram Ratan Gupta:
Shri Utiya:

Will the Prime Minister be pleased to state:

(a) the number of people who left India on the eve of the U.K. Immigration Act, which came into force on lst July, 1962;